

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 05.04.2019 (FRIDAY)

Court of Chairperson

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1167 of 2019 in Comp. App. (AT) No. 79 of 2019	Usha Ananthasubramanian Vs. Union of India, Ministry of Corporate Affairs	Ashish Verma	
2.	I.A No. 1219 of 2019 in Comp. App. (AT) No. 64 of 2019	Bijay Kumar jaiswal & Ors. Vs. Shree Valley Realtors Pvt Ltd & Ors.	Abhishek Sharma	
3.	Restoration Application No. 07 of 2019 in Comp. App. (AT) No. 62 of 2019	Rajesh Vyas Vs. Malwa Oxygen and Industrial Gases Pvt. Ltd. & Ors.	Jaspal Singh	
4.	Comp. App. (AT) (Ins) No. 606 of 2018	Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr.	Vikrant singh Bloria	Robin Singh-R3
5.	Comp. App. (AT) (Ins) No. 107 of 2019	Hadi Mohd Teher Badri. Vs. Neeraj Gupta & Ors.	Arjun Jain	Sabhya Chaudhary, Aditya Parolia

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 319 of 2019	CIL Australia North Pty. Ltd. Vs. Sharp Corp Ltd.	Arvind Kumar Gupta	
7.	Comp. App. (AT) (Ins) No. 338 of 2019	Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors.	Dhaval Mehrotra	
8.	Comp. App. (AT) (Ins) No. 339 of 2019	Satyanarayan Malu Vs. Allahabad Bank & Ors.	Dhaval Deshpande	
9.	Comp. App. (AT) (Ins) No. 340 of 2019	R. Vijay Kumar & Anr. Vs. Kasi Viswanathan & Anr.	Chandra Bhushan Prasad	
10.	Comp. App. (AT) (Ins) No. 343 of 2019	Jitendra Kumar Taylia Vs. Kumar Arch Tech Pvt. Ltd. & Anr.	Arvind Kumar Gupta	
11.	Comp. App. (AT) (Ins) No. 344 of 2019	Janmejaya Mahapatra Vs. Flsmith Pvt. Ltd. & Ors.	Sreenita Ghoshdastodar	
12.	Comp. App. (AT) No. 88 of 2019	Registrar of Companies Vs. Apoorva Leasing Finance & Investment Company Ltd.	Kamal Kant Jha	
13.	Competition App. (AT) No. 18 of 2019	Godrej & Boyce Manufacturing Co. Ltd. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	

14.	Competition App. (AT) No. 19 of 2019	Rajiv Jhangiani & Ors. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	
15.	Contempt Case (AT) No. 07 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju	Nitin Saravanan	
16.	Contempt Case (AT) No. 08 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Ors.	Nitin Saravanan	
17.	Contempt Case (AT) No. 09 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Sudip Bhattacharya Vs. Raghu Rama Krishna Raju & Ors.	Ashish Prasad	

For Admission (After Notice)

18.	Comp. App. (AT) (Ins) No. 734 of 2018	Anju Agarwal, R.P. for Shree Bhawani Paper Mills Ltd. Vs. Bombay Stock Exchange & Ors.	Abhishek Anand	Surekha Raman-R1 Sanyam-R2
-----	---------------------------------------	--	----------------	-------------------------------

For Hearing

19.	Comp. App. (AT) (Ins) 472 of 2018	B.S.E. Ltd. Vs. Neo Corp International Ltd.	Anuj Sharma	
-----	-----------------------------------	---	-------------	--

After the above or 12: 00 noon, whichever is earlier

For Hearing

20.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)
-----	---	---	-----------------------	----------------------

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhyaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 05 of 2019 in Comp. App. (AT) (Ins) No. 102 of 2019	Harish Bagla Vs. Agarwal Industries Pvt Ltd.&Anr.	Adiya Vikram Singh	

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 254 of 2018 Part Heard	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. with	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
----	--	--	--	------------------

3.	Comp. App. (AT) No. 268 of 2018 Part Heard	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R- 23,24)
----	---	---	----------------	---

03:30 PM

For Orders (Fixing the date of Hearing)

4.	Comp. App (AT) (Ins) No. 633 of 2018 Part Heard	Asset Reconstruction Company (I) Ltd. (ARCIL) Vs. Koteswara Rao Karuchola (R.P. for Viceroy Hotels Ltd.) & Ors. with	Niraj Kumar	Diwaker Maheshwari (R-1), Kumar Sudeep-R3
5.	Comp. App. (AT) (Ins) No. 718 of 2018 Part Heard	Mahal Hotel Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. (ARCIL)	Kumar Sudeep	Satendra K. Rai- R1 Diwaker Maheshwari-RP
6.	Comp. App. (AT) (Ins) No. 663 of 2018 Part Heard	M Goutham Chand Bafna & Anr Vs Hi-Style India (P) Ltd.	Gautam Swarup	Mukesh kumar singh
7.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015) Part Heard	Chemist & Druggist Association, GOA Vs. CCI &Ors.	NakulMohta	Harsh Peechara (R1-CCI), Ashish Kothari (R- 3), M.M. Sharma (R-4)
8.	Competition Appeal (AT) No. 12 of 2018 Part Heard (FDR Renewal)	Karam Chand Thapar & Bros. (Coal Sales) Ltd. Vs. CCI &Ors. With	Sameer Parekh, NeelamberaSandee pan	Samar Bansal (R- CCI), M.M. Sharma (R- 2), K.K. Sharma (R-3)
9.	Competition Appeal (AT) No. 13 of 2018 Part Heard (FDR Renewal)	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI &Ors. With	Nitin Nair	Samar Bansal (R- CCI), M.M. Sharma (R- 2), K.K. Sharma (R-3)
10.	Competition Appeal (AT) No. 14 of 2018 Part Heard	Nair Coal Services Pvt. Ltd. Vs. CCI &Ors.	Ankita Chaudhary Rathi	Samar Bansal (R- CCI), M.M. Sharma (R- 2), K.K. Sharma (R-3)
11.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr. With	Bina Gupta	Samar Bansal (R-CCI)
12.	Competition App. (AT) No. 75 of 2018	Tapash Ranjan Paul & Ors. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Pankaj seth (R- CCI)

13.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr. With	Nisha Kaur Uberoi	Samar bansal (R- CCI)
14.	Competition App. (AT) No. 77 of 2018	B.M. Thakkar & Co. Vs. Competition Commission of India & Ors. With	Vaibhav Gaggar	Samar Bansal (R- CCI)
15.	Competition App. (AT) No. 78 of 2018	Dakshay Thakkar Vs. Competition Commission of India & Ors. With	Vaibhav Gaggar	Samar Bansal (R- CCI)
16.	Competition App. (AT) No. 85 of 2018	Glenn M. Saldanha Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Saurabh Mishra- CCI
17.	Competition App. (AT) No. 80 of 2018	M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors. With	Bina Gupta	Pankaj Seth-R1
18.	Competition. App. (AT) No.95 of 2018	Chemists and Druggists Association of Baroda & Ors. Vs. Competition Commission of India & Ors. With	Anshul Narayan	Samar Bansal
19.	Competition Appeal (AT) No. 02 & 04 of 2019	Divine Savior Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Anshul Narayan	Saurabh Mishra (R-CCI)

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar